

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 264 of 2014

Dated : 17th November, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member

Punjab State Power Corporation Ltd. Appellant(s)

Versus

Punjab State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Mandakini Ghosh

ORDER

Admit. Issue notice to the Respondents returnable on 11.12.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents. ***Issue Public Notice.***

Post the matter on **11.12.2014.**

(T. Munikrishnaiah)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js